## PELICAN GRAND MOTELS PRIVATE LIMITED

Date of Commencement of CIRP List of Creditors as on 12-Dec-23 31-Mar-25

Annexure 1

|            | List of secured financial creditors belonging to any class of creditors |                           |                |                             |                 |                                     |                             |                        |                                   |            |           |           |                                       |                     |  |
|------------|---|---------------------------|----------------|-----------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------------------|------------|-----------|-----------|---------------------------------------|---------------------|--|
|            | (Amount in ₹)   |                           |                |                             |                 |                                     |                             |                        |                                   |            |           |           |                                       |                     |  |
| SI.<br>No. | Name of Creditor  | Details of claim received |                | Details of claim admitted   |                 |                                     |                             |                        |                                   | Amount of  | Amount of | Amount of |                                       |                     |  |
|            |   | Date of receipt           | Amount claimed | Amount of claim<br>admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of<br>voting<br>share in<br>CoC | contingent |           | alaim not | Amount of claim<br>under verification | Remark s, if<br>any |  |
| 1          | -   | -                         | -              | -                           | -               | -                                   | -                           | -                      | -                                 | -          | -         | -         | -                                     | Refer Note 1        |  |
| 2          | -   | -                         | -              | -                           | -               | -                                   | -                           | -                      | -                                 | -          | -         | -         | -                                     | -                   |  |
|            | Total   |                           | -              | -                           |                 | -                                   | -                           |                        | 0.00%                             | -          |           |           |                                       |                     |  |

Note 1: The demand as claimed under the Form does not pertains to the Corporate Debtor.